

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 81 of 2013 &
IA 129 of 2013**

Dated : 16th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

GMR Vemagiri Power Generation Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

**Counsel for the Respondent(s) : Ms. Swapna Seshadri for
Mr. P. Shiva Rao for R.2 to 6**

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing on **03.10.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt